

**NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**(COURT-II)**

**Item No. 311**

**Appeal No.  
112/59/ND/2019**

**IN THE MATTER OF:**

**M/s. IND Finance & Securities Trust Pvt.  
Ltd.**

**... Applicant/Petitioner**

**Vs.**

**M/s. Eicher Motors Ltd. & Others.**

**... Respondent**

**Under Section: 59**

**Order delivered on 12.03.2020**

**CORAM:**

**MR. L.N. GUPTA  
HON'BLE MEMBER (T)**

**CH. MOHD.SHARIEF TARIQ  
HON'BLE MEMBER (J)**

**For the Applicant:**

**None.**

**For the Respondent:**

**Mr. Anoop Dagar, Adv. For R-1 Mr. J.D Barwah  
Adv. For R-3, Mr. Dhawesh Pahuja, Adv. R-7**

**ORDER**

No time left. Renotify this case on 21.04.2020.



**(L.N. GUPTA)  
MEMBER (T)**



**(CH. MOHD.SHARIEF TARIQ)  
MEMBER (J)**